

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1039**

TO BE ANSWERED ON THE 24th JULY, 2018/SHRAVANA 2, 1940 (SAKA)

RISE IN CRIME

1039. SHRI JITENDRA CHAUDHURY:

SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is fact that incidents of crime are increasing day-by-day in the country;

(b) if so, the increase in the crime graph registered during the last two years, State-wise including Maharashtra; and

(c) the steps taken by the Government to improve the situation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): State/UT-wise Cases Registered under total Cognizable IPC crimes during 2011 to 2016 is given at Annexure. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Various advisories to improve law & order situations are issued by Ministry of Home Affairs to States/UTs from time to time, which are available in the Ministry's website viz www.mha.gov.in.

State/UT wise Cases Registered (CR) under Total Cognizable Crimes under IPC during 2011 to 2016

SNO	State	2011	2012	2013	2014	2015	2016
		CR	CR	CR	CR	CR	CR
1	Andhra Pradesh	189780	192522	218015	114604	110693	106774
2	Arunachal Pradesh	2286	2420	2776	2843	2968	2534
3	Assam	66714	77682	87186	94337	103616	102250
4	Bihar	135896	146614	167455	177595	176973	164163
5	Chhattisgarh	57218	54598	56870	58200	56692	55029
6	Goa	3449	3608	4312	4466	3074	2692
7	Gujarat	123371	130121	157435	131385	126935	147122
8	Haryana	60741	62480	72098	79947	84466	88527
9	Himachal Pradesh	14312	12557	13750	14160	14007	13386
10	Jammu & Kashmir	24504	24608	25390	23848	23583	24501
11	Jharkhand	35838	40946	48208	45335	45050	40710
12	Karnataka	137600	134021	136689	137338	138847	148402
13	Kerala	172137	158989	176334	206789	257074	260097
14	Madhya Pradesh	217094	220335	227453	272423	268614	264418
15	Maharashtra	204902	202700	234385	249834	275414	261714
16	Manipur	3218	3737	3178	3641	3847	3170
17	Meghalaya	2755	2557	3259	3679	4079	3366
18	Mizoram	1821	1766	1709	2140	2228	2425
19	Nagaland	1083	1090	1216	1157	1302	1376
20	Odisha	61277	67957	71718	74569	83360	81460
21	Punjab	34883	35790	36667	37162	37983	40007
22	Rajasthan	165622	170948	196224	210418	198080	180398
23	Sikkim	596	528	851	1065	766	809
24	Tamil Nadu	192879	200474	203579	193200	187558	179896
25	Telangana	-	-	-	106830	106282	108991
26	Tripura	5803	6264	6210	5499	4692	3933
27	Uttar Pradesh	195135	198093	226445	240475	241920	282171
28	Uttarakhand	8774	8882	9546	9156	10248	10867
29	West Bengal	143197	161427	169535	185672	179501	176569
	Total (States)	2262885	2323714	2558493	2687767	2749852	2757757
30	A & N Islands	793	683	612	746	862	802
31	Chandigarh	3542	3606	4077	3221	3248	2996
32	D&N Haveli	372	318	314	277	269	244
33	Daman & Diu	224	239	246	233	302	271
34	Delhi UT	53353	54287	80184	155654	191377	209519
35	Lakshadweep	44	60	40	81	50	36
36	Puducherry	4362	4281	3756	3584	3440	4086
	Total (Uts)	62690	63474	89229	163796	199548	217954
	Total (All India)	2325575	2387188	2647722	2851563	2949400	2975711

Source: Crime in India

Note: '-' Newly created state from Andhra Pradesh in 2014